

ITEM NO.110

COURT NO.4

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO(S) . 1053/2016

NARESH KUMAR @ NITU

APPELLANT(S)

VERSUS

THE STATE OF HIMACHAL PRADESH
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
17947/2016 OR GRANT OF BAIL ON IA 17948/2016
FOR FINAL DISPOSAL) RESPONDENT(S)

Date : 18-07-2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s)

Mr. Rishi Malhotra, AOR

For Respondent(s)

Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard in-part.

List the matter for further hearing tomorrow

i.e. 19th July, 2017 at 2.00 p.m.

[VINOD LAKHINA]

AR-cum-PS

[ASHA SONI]

BRANCH OFFICER